

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:320  
ANSWERED ON:22.07.2003  
PROJECT LAUNCHED BY CAPART  
DHANI RAM SHANDIL

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the projects received/implemented by the CAPART during 2001-2002 and 2002-2003 and the current financial year State-wise, scheme-wise; and
- (b) the funds sanctioned/released/utilised under these project during the said period, NGO-wise and project-wise;
- (c) whether the working of these NGOs have been evaluated;
- (d) if so, the details thereof and achievements made by them, State-wise;
- (e) whether the cases of misuse of funds have come to the notice of the Government;
- (f) if so, the details thereof, project-wise and NGO-wise along with the action taken against those NGOs;
- (g) the number of people especially SC/ST/tribals benefited under the schemes, State-wise;
- (h) whether some project proposals from the States are lying pending with the CAPART;
- (i) if so, the details thereof, State-wise; and
- (j) the time by which these are likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI U. V. KRISHNAM RAJU)

- (a) to (j) Information is being collected and will be laid on the Table of the House.